



भारतीय दूरसंचार विनियामक प्राधिकरण  
TELECOM REGULATORY AUTHORITY OF INDIA  
भारत सरकार / Government of India



I/29765/2024

No.R-13/(1)/2024-NSL-II

Date: 10<sup>th</sup> December, 2024.

To  
The Secretary,  
Department of Telecommunications,  
Ministry of Communications,  
Sanchar Bhawan, 20, Ashoka Road,  
New Delhi – 110 001

**Subject: Recommendations on the Definition of International Traffic - reg.**


The Department of Telecommunications (DoT), through its letter No.20-405/2013-AS-I dated 30.08.2022 requested TRAI to submit its recommendations under Section 11(1)(a) of the TRAI Act, 1997 (as amended) on the definition of International SMS and Domestic SMS.

2. In this regard, a consultation paper on 'Definition of International Traffic' was released on 02.05.2023 for seeking comments and counter-comments of stakeholders. In response, 20 stakeholders submitted their comments, and seven stakeholders furnished their counter comments. An Open House Discussion on the consultation paper was held on 24.08.2023.

3. Based on the comments/ counter-comments received from stakeholders and on its own analysis, TRAI has finalized the **Recommendations on the Definition of International Traffic**. The same is enclosed herewith.

4. In keeping with the practice, a copy of this letter, along with the recommendations, is being placed on the website of TRAI ([www.trai.gov.in](http://www.trai.gov.in)).

**Enclosure:** As above

  
(Atul Kumar Chaudhary)  
Secretary, TRAI  
Tel: 20907748 I 20907749  
Email: [secretary@trai.gov.in](mailto:secretary@trai.gov.in)